tive purposes. A "Mined Area Reclamation Board" is proposed to be set up to oversee the technical and financial aspects of mined area reclamation programme in the country.

[24 JAN. 1985]

(c) It is proposed to step up Production Forestry plantations to meet the needs of Industries as well as the public. Involvement of paper industry for raising plantations in wastelands under the joint auspices of the industry and Forest Departments/Forest Corporations can be considered with suitable safeguards.

(d) To provide the basic needs of fuel and fodder and to restore the ecological balance, the forestry operations are to be accelerated an enlarged. Details are being worked out to raise fuel and fodder plantations over 5 million ha. area every year as announced by the Prime Minister. A National Waste Land Development Board is also being constituted to boost the forestry operations in waste lands.

## Purchase of light water reactors from Soviet Union

488. PROF. B. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to purchase light water reactors from the Soviet Union;

(b) whether there is a plan to produce light water reactors in future with technical assistance from USSB;

(c) if so, what will be the fuel used and how would Government ensure continuous supply of the fuel;

(d) whether Government have the relative advantages examined of water reactors and light pressurised heavy water reactors and decided which of these would be appropriate to the Indian conditions; and

(e) whether Government are plan ning to use both types of reactors?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPAR-TMENTS OF OCEAN DEVELOPMENT. ATOMIC ENERGY SPACE AND ELECTRONICS (SHRI SHIV-RAJ PATIL): (a) The Soviet Union has offered to supply a nuclear power station of two 440 MW pressutised water reactors to India.

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(b) There is no plan to produce Light Water Reactors in India.

(c) to (e) Does not arise.

### **Generation of Nuclear Power**

489. PROF. B. RAMACHANDA, RAO: Will the PRIME MINISTER be pleased to state:

(a) what is the present capacity of nuclear power plants already in the country when they are fully commissioned;

(b) with a view to achieving nuclear power generation of 10,000 MW by 2000 A.D. what are the targets in terms of new plants and additional power that will be generated during the Seventh Plan;

(c) what are the capital and recurring costs per KW for generating nu clear power in the country; and

(d) what are the comparative costs in this respect in USA, USSR and France?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND AND IN THE DE TECHNOLOGY PARTMENTS OF OCEAN DEVE LOPMENT; ATOMIC ENERGY ELECTRONICS (SHRI SPACE AND SHIVRAJ PATIL): (a) and (b) An installed nuclear capacity of 1095 MWe is in operation and 1175 MWe is under various stages of construc present tion/commissioning at Nine units of 235 MWe each pressurised heavy water reactors are proposed to be commissioned during Eighth Five Year Plan period.

(c) Present tariff for operating nuclear power stations is TAPS 25.76 p/kwh, RAPS 35.49 p/kwh and MAPS-1 42-01 pjkwh. Unit energy cost estimated

for u future project of 235 MWe size at 75 per cent capacily factor is 65 pikwh comprising of 47 p|kwh towards fixed charges and 18 plkwh towards running expenses.

(d) Cost of nuclear electricity in India compare favourably with that in other countries.

490. (Transferred to the 22nd January, 1985)

#### Visit of a USA Senator in India

491. SHRIMATI USHA M.ALHO-TRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Mr. Lairy Pressler, a Senator from USA, recently visited India; and

(b) if so, what are the details of the talks held with him and other officials?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) Matters pertaining to the international situation as well as bilateral matters were discussed.

# Anti-Indian activities by Pak Government

492. SHRIMATI USHA MAL-HOTRA: Will the PRIME MINISTER pleased to state:

(a) whether it is a fact that Pakistan Government is encouraging anti-Indian activities in P'akistan as well as abroad;

(b) whether Government propose to take firm steps to curb this menance and the details therof; and

(c) if not, what are the reasons therefor?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) and (c) Government's serious concern at Pakistan's encouragement to anti-India terrorism extremism and hijacking has been conveyed on several occasion in unmistakable terms to the Government of Pakistan. Government are continuously monitoring with utmost vigilance all developments that may adversely affect the country's security.

### Anti India propaganda in Canada

493. SHRIMATI USHA MAL-HOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact, that the Government of Canada has failed to take up effective measures to curb the anti-India propaganda of the self-styled 'Khalistani' leaders living in that country; and

(b) whether the Government of India have taken up this issue with that Government and the details in this regard?

THE MINISTER OF STATE IN OF THE MINISTRY EXTERNAL (SHRI KHURSHID AFFAIRS ALAM KHAN: (a) and (b). We have brought to the notice of the Government of Canada from time to time pro-Khalistani propaganda. by a small number of Sikhs living in Canada, by means of Radio, Television, printed media and otherwise. The Government of Canada have generally taken the position that such propaganda, so long as violence was not advocated for the attainment of the objective, was not aga'inst Canadian law and as such the Government of Canada

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